

DECLARATION OF ASSETS AND LIABILITIES

Year:- 2024-2025

Prashant Prasad son/daughter/wife of Sri Yogesh Prasad Ram, aged 48 years, belonging to Government of Bihar service and presently working as Assistant Sub Marshal, Bihar Vidhan Sabha, Patna give here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of Movable Assets

(Assets in the joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self- Prashant Prasad	Spouse - Kavita Bharti	Dependent -1 Aarushi Sinha	Dependent -2 Divyanshu Divy	Dependent -3 Nil
i	Cash	Rs 10000	Rs 6000	Rs 8000	Nil	Nil
ii	Deposits in Bank's Financial Institutions and Non-Banking Financial Companies	Nil	Nil	Nil	Nil	Nil
iii	Bonds, Debentures And Shares in companies	SAHARA Rs=14550	SAHARA Rs=50000	Nil	Nil	Nil
iv	Other Financial Institutions, NSS, Postal Savings, Life Policies, etc.	Post Office R.D.= ₹2000/month	L.I.C. = (Policy No:- 523429035) Rs=4540	Nil	Nil	Nil
v	Motor Vehicles Details of Make	Hero Honda(CD-Dawn) BR 10D-4034 Rs=7000 BAJAJ DISCOVER BR1AU 6427 Rs=13000	Nil	Nil	Nil	Nil
vi	Jewellery (Give details of weight and value)	Gold-20gram Rs=170000(approx) , Silver135 gram Rs=14000	Gold-90gram Rs=700000(approx) , Silver-325 gram Rs=35000	Nil	Nil	Nil
vii	Other Assets such as values of Claims/Intrest	House Hold item value:Rs=130000(approx)	Nil	Nil	Nil	Nil

Note:- Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given. (* Dependent here means a person substantially dependent on the income of the Employee.)

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B. Details of Immovable Assets

[NOTE:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.]

Sr. No.	Description	Self	Spouse- Name	Dependent 1 Name	Dependent 2 Name	Dependent 3 Name
i	Agriculture Land -Location(s) -Survey number(s) -Exrent(Total Measurement) -Current Market Value	Nil	Nil	Nil	Nil	Nil
ii	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) Current Market value	Nil	Khata No.:6/61, Khesra No:-02 Rakwa:-450 Sqft., Value:- 1000000(Bhairpur Bhagalpur), Khata no. 62, khesra no 13 ka ansh 1.71 dec. value Rs= 1900000(Beatura. Patna)	Nil	Nil	Nil
iii	Buildings(Commercial and Residential) -Location(s) Survey/Door Number(s) -Extent (Total measurement) Current Market value	Nil	Nil	Nil	Nil	Nil
iv	House/Apartments, etc -Location(s) - Survey/Door Number(s) -Extent (Total measurement) - Current Market value	Nil	Surya Lok Colony, New Shiv mandir Road, Baghwari, Bhagalpur, Khata No.:828 Khesra No:- 1854,1856,1859,1861, Rakwa:-792.39 Sqft, Value:- 6500000(approx)	Nil	Nil	Nil
v	Others(Such as intrest in property)	Nil	Nil	Nil	Nil	Nil

I give here in below the details of my liabilities/over dues to public financial institutions and government dues: (Please give seperate details for each items.)

Sr. No.	Description	Name & Address of Banks/Financial Institution(s) Department (s)	Amount Outstanding as on
(a)	(i) Loans from Banks	S.B.I. Bihar Vidhan Mandal Branch, Patna B.O.I. Mirjanhat Branch, Bhagalpur	Rs. - 800000 Rs. - 2200000
	(ii) Loans from Financial Institutions	Nil	Nil
	(iii) Government Dues:	Nil	Nil
a	Dues to departments dealing with govt. Accommodation	Nil	Nil
b	Dues to departments dealing with supply of water	Nil	Nil

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c	Dues to departments dealing with supply of electricity	Nil	Nil
d	Dues to departments dealing with telephones	Nil	Nil
e	Dues to departments dealing with govt. Transport (including aircraft and helicopters)	Nil	Nil
f	Other dues if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return Filed. Give also (PAN)]	PAN NO:- BMDPP8212P	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return Filed.]	Nil	Nil
	(iii) Sales Tax (Only in case of proprietary business)	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Details

- (i) GPF/CPF/PRAN NO. : PTS/BLA-1072
- (ii) Gender : Male (MALE / FEMALE)
- (iii) Date Of Birth : 0 / 1 / 0 / 3 / 1 / 9 / 7 / 7
D D M M Y Y Y Y
- (iv) Class /Group : C (A / B / C)
- (v) Cadre : Bihar Secretariat Service

Full Name e.g.: B.A.S. - Bihar Administration Service

B.S.S. - Bihar Secretariat Service

- (vi) Home District : Bhagalpur

I hereby declare that above details are true to the best of my knowledge and belief.

Signature: प्रशान्त प्रसाद

Name of Employee:- Prashant Prasad

Designation:- Assistant Sub Marshal

Department:- Bihar Vidhan Sabha, Patna

Place:- Patna

Date:- 11.02.2025

Note:- Please sign each page of the declaration. Assets declaration must be in A-4 size white paper with computer typed (single side) in predescribed format.